IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
Appeal No.-532/252/ND/2020

IN THE MATTER OF:

SEBRO Business Solutions Pvt. Ltd.	…	Appellant
Vs		
ROC	…	Respondent

Order under Section 252.

Order delivered on 20.07.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant	:
For the ROC	: Ms.Sweety Kumar, AROC
For the IT Dept.	: Ms.EashaKadian, Standing Counsel Mr.Himanshu, Adv.

ORDER

Learned Counsel for the appellant is unable to show any evidence to company in being operation. As a last chance, we give time to file additional documents, if any in support of appeal.

List on 18.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 20.07.2021